

(vi) strengthening of the planning system to address the LWE problem.

Assessing the performance of police stations

1675. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government had decided to assess the performance of Police Stations across the country on the basis of various parameters and points associated with them at its annual meeting with DGPs/IGPs;

(b) if so, the details thereof;

(c) whether Government has arrived at any consensus in framing various parameters which could serve as guidelines for the assessment of performance of Police Stations;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Yes, Sir.

(b) to (e) On examination of all the suggestions/feedback received in this regard, BPR&D found that the Performance Measurement Criteria for Police Stations prepared by Rajasthan Police are quite exhaustive.

Accordingly, BPR&D has prepared draft parameters for gradation of the Police Stations. MHA has issued advisories to all the State Governments/UTs to adopt these parameters and interact with BPR&D as necessary.

Complaints against Delhi Police personnel

1676. SHRI SURENDRA SINGH NAGAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of complaints against Delhi Police personnel that were registered across the country in 2015 according to the data released by the NCRB;

(b) the total number along with its percentage of complaints that were against the Delhi Police personnel; and

(c) the details of the action taken against police personnel found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) The National Crime Records Bureau (NCRB) has reported that the Bureau does not maintain the number of complaints lodged